

Annexure-3

Name of the corporate debtor: Sanwariyaji Business Venture Private Limited

Date of commencement of CIRP: 23.12.2021

List of Creditors as on: 30.03.2024

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

S. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% Voting share in CoC					
1.	Omkara Assets Reconstruction Private Limited	17.03.2022	33,30,99,559.00	33,30,99,559.00	SECURED	33,30,99,559.00	33,30,99,559.00	NO	27.35	0	0	0	NIL	NIL
2	Canara Bank (Madan Lal)	12.04.2023	1,500,000.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	1,500,000.00	0.00	See below note It is important to note that the Resolution Professional had received 11 claims vide Email dated 04-05-2023
3	Canara Bank (For Sushila Agarwal)	12.04.2023	32,284.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	32,284.00	0.00	
4	Canara Bank	12.04.2023	10,481,661.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	10,481,661.00	0.00	

12	Canara Bank (Rakesh Gupta)	12.04.2023	10,016,830.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	10,016,830.00	0.00
13	Canara Bank (Sitaram Yadav)	12.04.2023	15,195,789.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	15,195,789.00	0.00
14	Canara Bank (Ganesh Sharma)	12.04.2023	15,107,848.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	15,107,848.00	0.00
15	Canara Bank (Sushil Jhalani)	12.04.2023	11,733,240.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	11,733,240.00	0.00
16	Canara Bank (Bhuvnesh Joshi)	12.04.2023	23,410,750.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	23,410,750.00	0.00
17	Canara Bank (Amit Kumar Prajapat)	12.04.2023	12,065,921.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	12,065,921.00	0.00
18	Canara Bank (Manish Gupta)	12.04.2023	13,821,805.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	13,821,805.00	0.00
19	Canara Bank (Suraj Mal Saini)	12.04.2023	14,429,472.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	14,429,472.00	0.00
20	Canara Bank	12.04.2023	32,741,262.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	32,741,262.00	0.00

	(Piyush Jain)													
21	Canara Bank (Vinit Jain)	12.04.2023	24,431,294.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	24,431,294.00	0.00	
22	Canara Bank (Rajesh Kumar Sharma)	12.04.2023	13,452,835.00	0.00	N.A.	0.00	0.00	NO	0.00	NIL	NIL	13,452,835.00	0.00	
	Total		651,430,954.00	33,30,99,559.00					27.35			318,331,395.00		

Note: It is important to note that from Serial No. **2 to 12** the Resolution Professional total eleventh (11) claims received from Canara Bank in respect of Various Flats in Guman Eternity. The claim has been filed beyond the term of Corporate Insolvency Resolution Process (CIRP) and in respect of flat, against which, principal borrower has already filed a claim and such claim is duly admitted. Upon admission of the said claim, it will be a situation of admitting dual claim for individual debt.